## COURT-1

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction) Appeal No. 165 of 2017 & IA No. 282 of 2017 <u>AND</u> Appeal No. 166 of 2017 & IA No. 280 of 2017

Dated: 25<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

### Appeal No. 165 of 2017 & IA No. 282 of 2017

#### In the matter of:

Ambuja Cement Ltd. Vs.			••••	Appellant(s)
Jaipur Vidyut Vitran Nigam Ltd. & Ors.			••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. P. N. Bhandari		
Counsel for the Respondent(s)	:	Mr. R. K. Mehta Mr. Himanshi Andely for R-4	1	

## Appeal No. 166 of 2017 & IA No. 280 of 2017

#### In the matter of:

J. K. Cement Works Vs.			•••	Appellant(s)
Jaipur Vidyut Vitran Nigam Ltd. & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. P. N. Bhandari		
Counsel for the Respondent(s)	:	Mr. R. K. Mehta Mr. Himanshi Andely for R-4		
		Mr. Himanshi Andely for R-4		

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/ss